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Title: Introduction of the National Capital Territory of Delhi Laws (Special Provision) Second Bill, 2011.

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): Madam, it is only appropriate with today being 100 years of Delhi as a Capital that we introduce this Bill.

So, with your permission, I beg to move for leave to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period up to the 31st Day of December, 2014 and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to make special provisions for the National Capital Territory of Delhi for a further period up to the 31st Day of December, 2014 and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI KAMAL NATH: I introduce the Bill.

12.08 Hrs.